TRAINING CLASS FOR MEMBERS OF PANCHAYATS

*373. SHRI DEOKINANDAN NARAYAN: Will the Minister of Community DEVEIXJPMENT AND CO-OPERATION be pleased to state:

(a) the names of States which have started training classes for members of Panchayats; and

(b) what financial help is given for these training classes by Government?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MISRA) : (a) According to the information available with us, in Andhra Pradesh, Assam_i Bihar, Gujarat, Madras, Maharashtra, Mysore, Madhya Pradesh, Punjab, Rajasthan and Utter Pradesh training camps are organised for the members of the village Panchayats.

(b) The State Governments have been authorized to incur expenditure not exceeding Re. 1 per head per day for providing meals to the Panches, and Rs. 1 50 nP. per head per day for Sarpanches from the Block Budget.

SHRI DEOKINANDAN NARAYAN: May I know how many members of the Panchayats have taken advantage rf these training classes and what has been the percentage of attendance at these classes?

SHRI S. D. MISRA: As I have stated iust now, we have received information from eleven States where this scheme has been worked. From the 'ollow-up programme, we find the Lumbers in the States who have been rained up to 30th June 1961 are as bllows:

Bihar .	2	2	12	5,650
Maharashtra	6	\sim		37,011
Rajasthan	~		6	35,000
Punjab .			36	1,216
Andhra Pradesh		\times		7,814

SHRI DEOKINANDAN NARAYAN: ir, the second part of my question rhere I have asked for the percentage

of attendance at these classes has not been answered.

to Questions

SHRI S. D. MISRA: The percentage of attendance generally as we have seen at these camps is from 60 to 73 per cent.

SHRI DEOKINANDAN NARAYAN: What is the duration of these camps? Is the duration the same throughout India or does it differ?

SHRI S. D. MISRA: It differs from two days to seven days, in the differ. ent States.

SHRI FARIDUL HAQ ANSARI: May I know whether any such scheme is contemplated for Delhi?

SHRI S. D. MISRA: This scheme is for Centrally Administered Areas also.

SHRI N. SRI RAMA REDDY: May I know₁ Sir, if there is any evaluation of the training given, to see how far useful results are obtained from this scheme?

SHRI S. D. MISRA: The training ft still in process, but still there has been evaluation and the results are very satisfactory.

SHRI BABUBHAI CHINAI: May I know whether Government have any plan to have this scheme in the other States also where it has not been taken up?

SHRI S. D. MISRA: This is a scheme of all-India application, including the Centrally Administered Areas.

SHRI DEOKINANDAN NARAYAN: Is the curriculum for training th» same throughout all the States?

SHRI S. D. M:SRA: Yes, Sir. A Working Group for Panchayats was appointed and it submitted a report and a syllabus; this syllabus is almost the same everywhere.

SHRI BABUBHAI CHINAI: The hon. Parliamentary Secretary said that this scheme has been implemented in certain States. So there are certain States in which it has not been implemented. What is the plan of the Government so far as the implementation in the other States is concerned?

SHRI S. D. MISRA; I said reports from certain States have come and I gave the information about these States. That does not mean that the other States have not implemented this scheme.

SHRI BABUBHAI CHINAI: If the report is that the other States are considering it, what time will it take them to implement the scheme?

SHRI S. D. MISRA: We have received communications from Jammu and Kashmir, West Bengal and other States that they will very shortly be implementing it.

SHRI BABUBHAI CHINAI: Is this the usual Government reply that shortly it will be done, or are they going to implement it soon?

SHRI B. S. MURTHY: Sir, all the States are particular about this training and most of the States are now implementing it. Their reports are awaited.

SHRI DEOKINANDAN NARAYAN: Is there any machinery set up by the Central Government to see how far these training classes are working properly and whether they are useful or not and if the teachers are properly trained or not?

SHRI S. D. MISRA: Sir, besides the machinery here of the Government, there is the machinery of the non-offloials who are conducting this programme and these machineries in cooperation with each other supervise the working of the programme.

SHRI R. P. N. SINHA: What is going to be the curriculum for this course of teaching?

SHRI S. D. MISRA; As I have said, Sir: there was this Working Group on Panchayats and they worked out and drew up a syllabus for this scheme. MR. DEPUTY CHAIRMAN: He wants to know what is the syllabus.

to Questions

SHRI R. P. N. SINHA: What does the syllabus contain?

SHRI S. D. MISRA: Sir, as for the contents of the programme, there are various things in it, for instance, about the Constitution of India, about the functions of Panchayats, about the functioning of Panchayati Raj institutions, how to help the Plan, how to have people's participation in overcoming the difficulties and in working the Plan, and so on. These form the subject-matter.

SHRI R P. N. SINHA: Have they got a machinery to decide upon the curriculum of training?

SHRI S. D. MISRA: Yes, that is there.

SHRI EBRAHIM SULAIMAN SAIT: May I know, Sir, whether the Pan-chayat presidents be brought to Parliament to see for themselves the working of Parliament and parliamentary democracy? Is it intended to bring the members of these Panchayats and their Presidents here to see the working of Parliament?

SHRI S. D. MISRA: I could not quite follow the question, Sir.

MR. DEPUTY CHAIRMAN; Is there a scheme to bring Panchayat members here to Delhi to see the working of Parliament? That is his question,

SHRI S. D. MISRA: Yes, Sir. Every year there are Bharat-darshan tours and some of these Panchayat presidents and members do come here and meet the Prime Minister, the President and also see the Parliament here.

*374. [The questioner (Shri P. Rama-murti) was absent. For anwer, vide col. 1856 infra.]

•375. [The questioner (Shri P. N. Rajabhoj) was absent. For answer vide cols. 1856-57 infra.]